

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4433/2013

(From the judgement and order dated 14/08/2012 in FA No.150/2002, FA No.328/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BADRI PRASAD SETH Petitioner(s)

VERSUS

THE COLLECTOR.,DIST.VARANASI & ANR. Respondent(s)

(With office report)

Date: 15/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Milind Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the
petitioner, post after four weeks.

|(Shashi Sareen)
|Court Master

| |(Veena Khera)
| |Court Master

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